

Office of the District & Sessions Judge, Lakhisarai.

Order No. 105/(Misc.)20

Dated 11 August, 2020.

In view of directions of the Hon'ble Court contained in letter No. 31944-980/A.D. (Misc.) Sec. dated 10-08-2020 as well as in view of consultation with the Hon'ble Inspecting Judge of this Judgeship regarding present situation of COVID-19 pandemic, all Courts of this Judgeship including Juvenile Justice Board, Lakhisarai and Railway Court, Kiul, Lakhisarai shall run only in virtual mode through electronic mode (such as mobile/laptop/I-pad etc.) for taking up of all categories of cases and all types of matters including recording of evidence and final hearing for three weeks w.e.f. 12-08-2020 to 01-09-2020. The timing of virtual Court shall be from 10:30 AM to 03:00 PM with recess of one hour i.e., 01:00 PM to 02:00 PM for sanitization work.

The new filing of any types of applications / petitions /cases by learned advocates and litigants shall be done through e-mail only on dedicated e-mail ID as provided earlier for this Judgeship.

The System Officer and the System Assistants of this Judgeship shall ensure flawless uninterrupted hearing of matters via Video conferencing under the supervision of the Nodal Officer, Lakhisarai.

Further, all members of the Bar including stakeholders are requested to avoid congregation in the Court premises and learned Advocates are also requested to participate in virtual Court proceeding through electronic mode from their places as deems fit.

The Judge -in-charge, (Admn.) and the I/c Nazir, Civil Court, Lakhisarai shall ensure proper sanitization of Court rooms, Court Offices, chambers and other area of Court premises on all working days without fail and further I/c Head Clerk, I/c Nazir and I/c Nayab Nazir, Civil Court, Lakhisarai shall ensure minimum footfall in Court premises and avoid congregation as well.

All Judicial Officers and Staff of this Judgeship are hereby requested / directed to keep their mobile phone in switched on mode and shall not leave the Headquarters without prior permission.

Inform all concerned.

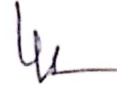
Sd/-
District & Sessions Judge,
Lakhisarai.
11-08-2020.

Memo no. 949-57 /20 dated 11 -08-2020

Copy forwarded to:-

1. The Judicial Officers, Civil Court, Lakhisarai.
2. The District Magistrate, Lakhisarai.
3. The Superintendent of Police, Lakhisarai.
4. The Superintendent of Jail, Lakhisarai.
5. The Nodal Officer and the System Officer, Civil Court, Lakhisarai.
6. The Excise Superintendent, Lakhisarai.
7. The PP, Lakhisarai, the APPs, Lakhisarai, the DPO, Lakhisarai, the Govt. Pleader,
Lakhisarai.
8. The President, District Bar Association, Lakhisarai.
9. The Secretary, District Bar Association, Lakhisarai.

For information and needful.



District & Sessions Judge,
Lakhisarai.
11 -08-2020.